

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

Date 27/11/54

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LOK SABHA

Friday, 27th August, 1954

The Lok Sabha met at a Quarter Past
Eight of the Clock

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9-15 A.M.

MESSAGE FROM THE RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of the Rajya Sabha:—

"I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 25th August, 1954, has passed the enclosed motion referring the Hindu Minority and Guardianship Bill, 1953, to a Joint Committee of the Houses and to request that the concurrence of the Lok Sabha in the said motion and the names of the Members of the Lok Sabha to be appointed to the said Joint Committee may be communicated to this House'.

Motion

That the Bill to amend and modify certain parts of the law relating to minority and guardianship among Hindus be referred to a Joint Committee of the Houses

324 LSD.

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consisting of 45 Members; 15 Members from this House, -name-ly:—

Shrimati Pushpalata Das, Shri Mahesh Saran, Shri T. R. Deogirikar, Shri R. U. Agnihoj, Shri S. Venkataraman, Sardar Darshan Singh Pheruman, Shri T. Pande, Shri S. Channa Reddy, Shrimati Sharda Bhargava, Shri B. P. Basappa Shetty, Shri V. Venkataramana, Shri S. N. Mazumdar, Shri Radhakrishna Biswasroy, Shri P. C. Bhanj Deo, Shri C. C. Biswas,

and 30 Members from the Lok Sabha;

that in order to constitute a sitting of the Joint Committee, the quorum shall be one-third of the total number of Members of the Joint Committee;

that in other respects, the Rules of Procedure of this House relating to Select Committees will apply with such variations and modifications as the Chairman may make;

that this House recommends to the Lok Sabha that the Lok Sabha do join in the said Joint Committee and communicate to this House the names of the Members to be appointed by the Lok Sabha to the Joint Committee; and

that the Committee shall make a report to this House on or before the last day of the first week of the next session."

The above motion was passed by the Rajya Sabha at its sitting held on Wednesday, the 25th August, 1954.